

Minutes of the meeting held on 4th December, 2020 at 16:00 hrs.**Present**

Shri Y.K. Sinha, Chief Information Commissioner
 Smt. Vanaja N Sarna, Information Commissioner
 Shri Neeraj Kumar Gupta, Information Commissioner
 Shri Suresh Chandra, Information Commissioner
 Dr. Amita Pandove, Information Commissioner
 Shri Heeralal Samariya, Information Commissioner
 Ms. Saroj Punhani, Information Commissioner
 Shri Uday Mahurkar, Information Commissioner
 Dr. Satbir Bedi, Secretary to the Commission, assisted by (i) Ms. Meena Balimane Sharma, AS
 (ii) Sh. Rahul Rastogi, JS (A) (iii) Sh. Sidh Kumar, JS (MR) (v) Sh. Ajitkumar Vasantrao Sontake,
 Dir. (Law).

Welcome of CIC and ICs

Meeting of the Commission was held at 1600 hrs on 04.12.2020. At the outset, the Commission welcomed Shri YK Sinha as Chief Information Commissioner and Shri Heeralal Samariya, Ms. Saroj Punhani and Shri Uday Mahurkar as Information Commissioners.

The various issues were discussed as per details given below: -

1. Disposal of second appeals/complaints

Status of disposal of second appeals/complaints was discussed and it was decided that maximum possible efforts will be made to reduce the pendency.

2. Legal cases in which CIC has filed affidavit or defending etc.

Status of Legal Cases was noted by the Commission.

3. Finalization of tender for engagement of outsourced staff

The Commission considered and noted the details placed on the table, and observed that in view of the quasi-judicial nature of work and huge pendency of second appeals / complaints, the Commission needs experienced persons to ensure speedy disposal of cases and they should be compensated accordingly depending upon the experience. The previous enhancements done in wages of the outsourced staff beyond minimum wages, were also noted by the Commission and the Commission decided that the present tender floated through GeM portal may be approved.

4. Extension of engagement period of Legal Consultants / Retainer and fixation of their remuneration

The Commission noted the different modes of recruitment for the Legal Consultants and Legal Retainer, and anomalies in their remuneration.

To address such anomalies, the Commission decided the remunerations, as below:

- i. The present Legal Retainer after completion of 12 years of service shall be paid Rs. 75,000/- per month with subsequent annual increment of Rs.5,000/- and shall be treated at par with Legal Consultant.
- ii. For the Legal Consultants with experience less than 10 years, the remuneration will be increased in accordance with the original agreement and when they cross Rs.60,000/- fixed increment of Rs.5,000/- per annum in accordance with the conditions of new panel, will be given to them.
- iii. The Legal Consultants be asked to exercise willingness to accept the proposed remuneration. Their contract will be further renewed six monthly with the recommendations of concerned ICs/JS / Director in-charge.

5. Approval of matters in absence/superannuation of CIC

The Commission took note of the provisions of Section 12 (4) of RTI Act 2005, DoPT letter No. 4/26/2207-IR dated 28th July, 2015 and the arrangements decided by the Commission on previous occasions. The Commission decided that all matters including administrative as well as financial, in case of absence/superannuation of the CIC, requiring his/ her approval, may henceforth be circulated on file to all the Commissioners. The DoPT shall be informed accordingly.

Any other item with the permission of Chair

The meeting ended with the vote of thanks to the Chair.



(Rahul Rastogi)
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (YS)
2. PPS to Information Commissioner (VN)
3. PPS to Information Commissioner (NG)
4. PPS to Information Commissioner (SC)
5. PPS to Information Commissioner (AP)
6. PPS to Information Commissioner (HS)
7. PPS to Information Commissioner (SP)
8. PPS to Information Commissioner (UM)
9. PPS to Secretary/PS to Additional Secretary

Copy also to:

1. JS (P&B)/ JS (MR)/ Dir. (Law)
2. Shri Sushil Kumar, DS (Admn)
3. Shri S.K. Rabbani, DS (Gen. Admn)
4. Shri K.A. Talwar, DS (CR-I)
5. Shri R.S.Murthy, Consultant
6. Shri S C Sharma, Consultant
7. Shri R.P. Grover, Consultant
8. Shri Baljit Singh Kasana, Consultant
9. Shri A.K. Assija, Consultant
10. Shri C.A. Joseph, Consultant
11. Shri Rakesh Kumar Rao, Consultant
12. Shri Suresh Kumar Chitkara, Consultant.



(Rahul Rastogi)
Joint Secretary (Admn.)